

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4294
ANSWERED ON:17.12.2002
AICTE
RAGHUNATH JHA

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the All India Council of Technical Education gets pledged Fixed Deposit Receipts of Rs. 50,00,000 for Engineering Colleges and Rs. 25,00,000 for M.C.A. courses, in the name of A.I.C.T.E.;
- (b) if so, whether the Government/ A.I.C.T.E. have come to know that some of the Engineering Colleges at Ghaziabad and under Districts of Gautam Budh Nagar & Bulandshahar started during 2001-02 have encashed the F.D.Rs surreptitiously, without the knowledge of A.I.C.T.E.;
- (c) if so, the facts thereof; and
- (d) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. RITA VERMA)

- (a) : Yes, Sir. All India Council for Technical Education get pledged joint Fixed Deposit Receipts (FDRs) in the name of AICTE and the Society/ Trust of the concerned institute of Rs.50.00 lakh in respect of Degree Engineering Colleges and Rs. 20.00 lakh for institutions for MBA/ MCA Programmes.
- (b) to (d) : As per the information furnished by AICTE, all the original joint FDRs are kept under the custody of its Regional Officers in the bank lockers. Hence, the question of encashing FDRs without the knowledge of AICTE does not arise.